NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 144/BB/	-	Admission	Rule-4 of IB	Pegasus Asset Reconstruction Pvt. Ltd. Vs Yashomati Hospitals Pvt. Ltd.
2017				

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
© VENU.K.V. 8277278186	Counsel Pay Applicant	(BVez

ORDER

Matter is listed today for admission. Counsel for Petitioner filed memo along with annexure. Registry to verify and put up. List it on 22/12/2017.

Member (T)

Member (J)